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OA 1480/94

16/9/98

Hon. Mr. S. Dayal, AM,
Hon. Mr. S. K. Agrawal, JM,

None for the applicant. Sri Amit
Sthalakar for the respondents.

In this case, the applicant was
earlier represented by Sri R.K. Tiwari,
Advocate, whose demise took place
some time back. The notices were issued
to the applicant on 11/8/98 to engage another
counsel or to appear in person on 16/9/98. The
applicant is neither present in person nor
any counsel is there to represent him. Therefore,
the OA is dismissed in default and for non-
prosecution.

Sudh
Jy.

A.M.

CS